

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/2005/5672/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Malaya Deb,
Presiding Officer/ Member,
M.A.C.T, Nalbari

Dated Guwahati, the ^{sd} 23 June, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. MACT/N/201 dtd. 21.06.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 30.06.2023 and 01.07.2023, alongwith station leave permission, with the official vehicle, at own cost, from the evening of 28.06.2023 till the morning of 03.07.2023**, has been granted. The District & Sessions Judge, Nalbari and in his absence the next senior most Judicial Officer would remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-65/2005/5673-5674/A dated , 23-06-2023

Copy to

1. The District & Sessions Judge, Nalbari.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)